

APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003

Dated: 3rd February, 2025

Notification

In pursuance of O.M. No. 12/1/2022-JCA dated 17th January 2025 issued by Department of Personal & Training, Govt. of India and with the approval of Competent Authority in APTEL, it is hereby informed to all concerned that 5th February, 2025 (Wednesday) is declared as holiday in Appellate Tribunal for Electricity on account of general elections in Legislative Assembly of NCT of Delhi.

The matters listed on 5th February, 2025 in Court-II comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member will be taken up for hearing as per the dates mentioned below:

Sl. No.	From date	To date
1	05.02.2025	Item 1 to 12 on 14.02.2025 &
		Item 13 to 25 on 17.02.2025

Sd/-Dy. Registrar

Copy to:

PPS to Hon'ble Chairperson & all Hon'ble Members

PS to Ld. Registrar

PS to Dy. Registrar (NS)

Steno to Dy. Registrar (MJS)

All Notice Boards

Shri Jatin Chawla, Assistant

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.

The matters listed on 05th February, 2025 in Court – II

Item No.	APL Number	Date
1.	APL 56 of 2018 and Batch	14.02.2025
2.	APL 185 of 2018 & Batch	14.02.2025
3.	APL 294 of 2019	14.02.2025
4.	APL 82 of 2017	14.02.2025
5.	APL 206 of 2017 & Batch	14.02.2025
6.	APL 267 of 2016 & Batch	14.02.2025
7.	APL 329 of 2017	14.02.2025
8.	APL 309 of 2018	14.02.2025
9.	APL 235 of 2019	14.02.2025
10.	APL 385 of 2019	14.02.2025
11.	APL 388 of 2019	14.02.2025
12.	APL 18 of 2020	14.02.2025
13.	APL 59 of 2022	17.02.2025
14.	APL 4 of 2020	17.02.2025
15.	APL 54 of 2020	17.02.2025
16.	APL 244 of 2016 & Batch	17.02.2025
17.	APL 139 of 2016 & Batch	17.02.2025
18.	APL 99 of 2017	17.02.2025
19.	APL 13 of 2021	17.02.2025
20.	APL 296 of 2022 & Batch	17.02.2025
21.	APL 307 of 2017 & Batch	17.02.2025
22.	APL 48 of 2018	17.02.2025
23.	APL 119 of 2018	17.02.2025
24.	APL 359 of 2018	17.02.2025
25.	APL 30 of 2022	17.02.2025